

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4576
TO BE ANSWERED ON 22.03.2018

ROAD CONSTRUCTION UNDER PMGSY

**4576. SHRIMATI RANJEET RANJAN:
SHRI RAJESH RANJAN:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has asked to complete the roads to be constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) at the earliest and to reduce the time limit to complete these roads from the year 2022 to 2019 and if so, the details thereof;
- (b) the quantum of funds allocated to States under the said scheme during the last two years, State-wise;
- (c) whether the quality of roads is not likely to be affected due to the said reduction in time limit and if so, the details thereof;
- (d) whether the said decision has been taken with the consent of the States and if so, the details thereof; and
- (e) the total length of roads constructed under the said scheme during the last one year, State-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, formulated an Action Plan to complete the connectivity mandate of the balance eligible habitations under PMGSY by March, 2019, before the earlier set target date of 2022. Till date, 5,39,064 Km of road length have been constructed under PMGSY.

(b): Under PMGSY, funds allocated for construction of rural roads during the year 2015-16 and 2016-17, State-wise, is as per **Annexure-I**.

(c) & (d): The quality of roads will not be affected due to preponement of connectivity targets from year 2022 to 2019. Out of 1,78,184 eligible habitations to be sanctioned under PMGSY, 1, 66,548 (93.47%) habitations have been sanctioned and 1,30,974 (74%) habitations have been connected upto 28th February, 2018. 16,188 habitations will not be sanctioned as these habitations have already been connected under various State schemes or reported as Non-feasible. Almost all the remaining eligible habitations will be sanctioned by

March, 2018. The time period for completion of road works is twelve months in Plain areas and eighteen months in hilly/tribal areas. This way States would have adequate time for completion of PMGSY-I by March 2019. There is a provision of a robust 3-tier quality control mechanism under the programme. In the first tier, the PIU ensures the quality of work by way of conducting mandatory field tests for ensuring the quality of material used and the workmanship. Under 2nd tier, independent quality checks for minimum three times up-to completion, are performed by State Quality Monitors (SQMs) deployed by the respective States. Under 3rd tier, independent National Quality Monitors (NQMs) who are Retired Senior Engineers engaged by National Rural Roads Development Agency (NRRDA) are deployed for inspection of works and selected at randomly. With the increase in works, corresponding increase in supervisory inspection have also been done which is evident from the Table below:

Financial year	Inspections target		Inspections achieved	
	NQM	SQM	NQM	SQM
2016-17	7500	34759	7632	31560
2017-18 (up to 20th March 2018)	8500	35217	8459	37217

With the increase in inspections, the percentage of “unsatisfactory” grading of completed projects have come down from 8.19% in the year 2016-17 to 7.50 % in year 2017-18.

(e): Under PMGSY, the total length of roads constructed during the year 2016-17, State-wise, is as per **Annexure-II**.

Annexure-I**Lok Sabha Unstarred Question No 4576 due for 22.3.2018****Statement showing Fund Allocation during the 2015-16 and 2016-17 under PMGSY****(Rs in Crore)**

Sl.No	State	2015-16	2016-17
		Release	Release
1	Andhra Pradesh	379.20	197.59
2	Arunachal Pradesh	375.00	205.92
3	Assam	347.82	475.76
4	Bihar	2781.00	2958.34
5	Chhattisgarh	498.00	449.81
6	Goa	0.00	0.00
7	Gujarat	474.10	31.04
8	Haryana	304.69	44.01
9	Himachal Pradesh	268.40	396.61
10	Jammu & Kashmir	488.00	755.61
11	Jharkhand	864.99	819.59
12	Karnataka	140.80	331.95
13	Kerala	151.00	179.45
14	Madhya Pradesh	1122.00	1979.48
15	Maharashtra	553.30	606.00
16	Manipur	299.80	412.19
17	Meghalaya	150.70	211.99
18	Mizoram	50.90	93.36
19	Nagaland	4.00	8.05
20	Odisha	1382.70	1925.67
21	Punjab	221.10	275.66
22	Rajasthan	559.90	559.41
23	Sikkim	68.60	138.16
24	Tamil Nadu	205.00	309.58
25	Tripura	274.83	392.37
26	Uttar Pradesh	1110.35	1234.87
27	Uttarakhand	409.19	550.20
28	West Bengal	1427.58	819.18
29	Telangana	273.73	146.03
Total		15186.68	16507.85

Annexure-II**Lok Sabha Unstarred Question No 4576 due for 22.3.2018****State-wise total length of roads constructed during the last one year under PMGSY**

S.No	State (s)	Length completed (km)
1	Andhra Pradesh	733.55
2	Arunachal Pradesh	1360.51
3	Assam	929.52
4	Bihar	6601.62
5	Chhattisgarh	1019.57
6	Goa	0.00
7	Gujarat	211.88
8	Haryana	62.85
9	Himachal Pradesh	1429.27
10	Jammu And Kashmir	1785.16
11	Jharkhand	3119.52
12	Karnataka	897.09
13	Kerala	314.33
14	Madhya Pradesh	5081.97
15	Maharashtra	2000.70
16	Manipur	1485.85
17	Meghalaya	368.87
18	Mizoram	298.08
19	Nagaland	395.00
20	Odisha	5796.93
21	Punjab	586.53
22	Rajasthan	3110.10
23	Sikkim	247.42
24	Tamil Nadu	883.19
25	Tripura	405.62
26	Uttar Pradesh	3095.25
27	Uttarakhand	1989.32
28	West Bengal	2825.53
29	Telangana	408.64
Total:		47447.00